

**Annexure-1**

**Name of the corporate debtor: Drish Shoes Limited; Date of commencement of CIRP: 12.05.2022; List of creditors as on: 15.11.2022**

**List of secured financial creditors belonging to any class of creditors**

**(Amount in ₹)**

<b>Sl. No</b>	<b>Name of Creditor</b>	<b>Details of claim received</b>		<b>Details of claim admitted</b>						<b>Amount of contingent claim</b>	<b>Amount of any Mutual dues, that may be set-of</b>	<b>Amount of claim not admitted</b>	<b>Amount of claim under verification</b>	<b>Remarks, if any</b>
		<b>Date of receipt</b>	<b>Amount claimed</b>	<b>Amount of claim admitted</b>	<b>Nature of claim</b>	<b>Amount covered by security interest</b>	<b>Amount covered by guarantee</b>	<b>Whether related party?</b>	<b>% of voting share in CoC</b>					
<b>NIL</b>														